NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.54/2015 RT CP No.78/Chd/Pb/2016

In the matter	of:	
M/s Kotak Mahindra Bank Ltd.		Petitioner
	Versus	
M/s Silver Oaks Township Pvt. Ltd.		Respondent
Present:	Ms.Anindita P.Katyal, Advocate for	petitioner.
	Learned counsel for petitioner su	ubmits that the matter is now
listed before the Hon'ble High Court of Punjab and Haryana for 09.11.2017.		
The matter, therefore, adjourned to 27.11.2017.		
		Sd/-
		Justice R.P.Nagrath) Member (Judicial)

October 26, 2017